

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00395/2019

DATED THIS THE 19th DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, JUDICIAL MEMBER

HON'BLE SHRI C.V.SANKAR, ADMINISTRATIVE MEMBER

Balachandra
S/o Sri Sridhara Rao
Aged about 32 years
Roll No.1537
Residing at No.36/2
Nanjundappa Building
III Cross, Nagappa Block
Srirampura, Bangalore-560 021.

...Applicant

(By Advocate Sri K.Sreeram)

Vs.

1. The Union Public Service Commission
Dholpur House
Shahjahan Road
New Delhi – 110 069.
2. Sri.Shreekant H.G.T.
Major
Roll No.2048
Through the 1st respondent
The Union Public Service Commission
Dholpur House, Shahjahan Road
New Delhi – 110 069.
3. Smt.Shruthi S.T.
Major
Roll No.2050
Through the 1st respondent
The Union Public Service Commission
Dholpur House, Shahjahan Road
New Delhi – 110 069.

...Respondents

(By Advocates Sri M.Rajakumar)

O R D E R (ORAL)(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))

Results are declared and produced. Applicant had failed. Therefore there is no need to continue with the matter. The OA is therefore disposed off as become infructuous. Original file to be returned to the UPSC keeping a photocopy of it. No costs.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

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